

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/07/2024
NAME OF THE COMPANY	Canara Bank
NAME OF THE PETITIONER(S)	Mr. Mudda Vijaya Laxmi
NAME OF THE RESPONDENT(S)	Canara Bank
UNDER SECTION	94 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. Nitish Bandary for the Petitioner/PG.

Ld. Counsel Mrs. JVL Bharati for the Respondent.

Ld. Counsel Mr. Bhupesh along with Mr. Chandra Sekhar Arasada, RP.

RP report be filed within 10 days and thereafter within the next 15 days objections/counter be filed by the Personal Guarantor to the RP's report. **Matter is adjourned to 05.08.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**